

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR **05.01.2021** THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C. K. G. NAIR, MEMBER, HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<u>AT 11.00 A.M.</u>								
1	A.No. 210/2020	Edelweiss Broking Ltd.	Mr. S.Sundaresan, Adv. i/b Wadia Gandy & Co.	NSEIL	Mr. Venkatesh Dhond, Sr.Adv. i/b Cyril Amarchand Mangaldas	Pronouncement		Room name for VC: - DELIVERY/JUDGMENT
2	A.No. 378/2020	Kaushik Rajnikant Mehta	Mr. Vikas Bengani, Advocate	SEBI	Ms. Nidhii Singh, Advocate i/b Vidhii Partners			
3	A.No. 260/2020	Mukesh Chauradiya	Mr.Piyush Chhajed,AR i/b C & D Advisors LLP	SEBI	Mr. Shyam Mehta, Sr.Adv. i/b Vidhii Partners			
4	A.No. 27/2020	Soumen Chatterjee	Ms. Anjali Agarwal, Advocate	SEBI	Mr. Anubhav Ghosh, Adv. i/b The Law Point			
5	A.No. 304/2020 A/W	State Bank of India	Mrs. Rathina Maravaram, Advocate	SEBI	Mr, Shyam Mehta, Sr. Adv. i/b K.Ashar & Co.			
	A.No. 306/2020 A/W	Life Insurance Corporation of India						
	A.No. 307/2020	Bank of Baroda						

AT 11.05 A.M.

6	MA.No. 583/2020 (Stay Application) & L.No. 599/2020	Saurav Banerjee	DMD	SEBI		Admission		Room name for VC: - DELAYRESTRAIN
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AT 11.10 A.M.

7	MA.No. 592/2020 (Delay Application) & MA.No. 593/2020 (Stay Application) & A.No. 559/2020	Shriram Insight Share Brokers Ltd.	Mr. Deepakar Livingstone, Advocate	SEBI		Admission		Room name for VC: - DOUBLEJEOPARDY
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AT 11.15 A.M.

8	A.No. 99/2020 & Misc. App. No. 104/2020	Minesh Shah		SEBI	Mr.Abhiraj Arora,Adv. i/b ELP	Admission/ Disposal	24.12.2020	Room name for VC: - MAARCMRI
9	Caveat Application No. 1/2019 & A. No. 23/2019	Apollo Tyres Ltd.	Mr. Manu Nair,Adv. i/b Shardul Amarchand Mangaldas	SEBI	Mr.Abhiraj Arora,Adv. i/b ELP			
10	100/2020	ACML Capital Markets Limited		SEBI	Mr. Anubhav Ghosh,Adv. i/b The Law Point			
11	A.No. 07/2020 & Misc. No. 293/2019	Rajiv Kumar Agarwal & Anr.		SEBI	Mr. Anubhav Ghosh,Adv. i/b The Law Point			
12	437/2019	Cinema Capital Advisory Pvt. Ltd. & Ors.	Mr. Abhishek Kale,Adv. i/b Naik & Naik & Co.	SEBI	Mr.Abhiraj Arora,Adv. i/b ELP			
13	447/2019 & Misc. App. No. 569/2019	Major General Amrit Lal Suri (Retd)		SEBI	Mr.Abhiraj Arora,Adv. i/b ELP			
14	581/2019	Rupesh Kantilal Savla	Ms. Rashmi Verma,Adv. i/b DMD	SEBI	Mr.Abhiraj Arora,Adv. i/b ELP			
15	46/2020 & Misc. App. No. 42/2020	Nirshilp Commodities and Trading Pvt. Ltd. & Anr.	Ms. Aayushi Sharma,	SEBI	Mr. Kumar Desai,Adv.			

			Advocate		i/b Vidhii Partners			
16	153/2020 & Misc. App. No. 125/2020	Sagar Kadam		SEBI	Mr. Anubhav Ghosh, Adv. i/b The Law Point			
17	232/2018 & Misc. App. No. 533/2019	Mohammed Salim & Ors.		SEBI	Mr. Anubhav Ghosh, Adv. i/b The Law Point			
18	128/2020	Alka Malpani		SEBI	Mr. Abhiraj Arora, Adv. i/b ELP			
19	RA.No. 27/2019 in Appeal No.49/2017	Ion Exchange Enviro Farms Ltd.	Viral Dave, Adv. i/b Agram Legal Consultants	SEBI	Mr. Mihir Mody, Adv. i/b K. Ashar & Co.	RA Hearing		
<u>AT 11.30 A.M.</u>								
20	MA.No. 564/2020 (Urgency & Stay Application) & A.No. 512/2019	IIFL Securities Ltd.	Alliance Law	SEBI		Admission		Room name for VC: - MULTIPLEPROCEEDINGS
<u>AT 11.35 A.M.</u>								
21	A.No. 490/2020	Sanchay Fincom Ltd.	Mr. Ramesh Mishra, Advocate	SEBI	Mr. Vishal Kanade, Adv i/b Vidhii Partners	Admission	23.12.2020	Room name for VC: - NONPROCEDURALCOMPLIANCE
<u>AT 11.40 A.M.</u>								
22	MA.No.522 /2020 (Urgency Application) in RA.No. 11/2020 in A.No. 413/2020	SEBI	Mr. Rafique Dada, Sr. Adv. i/b The Law Point	Prabhat Dairy Ltd. & Ors.	Mr. Janak Dwarkadas, Sr. Adv. i/b Mindspright Legal	RA Hearing	23.12.2020	Room name for VC: - RAPRABHAT
<u>AT 12.00 NOON</u>								
23	A.No. 436/2020	Pankaj J. Shah (HUF) & Ors.	Mr. Kunal Katariya, Adv. i/b Shah & Ramaiya, Chartered Accountants	SEBI	Mr. Anubhav Ghosh, Adv. i/b The Law Point	Admission/ Disposal	26.11.2020	Room name for VC: - CORNERSHARESIPO

AT 12.05 P.M.

24	A.No.446/2020 A/W	Janak Chimanlal Dave	Mr. Vikas Bengani, Advocate	SEBI	Mr. Chirag Bhavsar, Adv. i/b MDP & Partners	Admission/ Disposal	20.11.2020	Room name for VC: - REMANDDISGORGEMENT
	A.No. 451/2020 A/W	Bhupesh Harishchandra Rathod					14.12.2020	
	A.No. 460/2020 A/W	Jatin Shah						
	A.No. 469/2020 A/W	Jigar Praful Ghogari						
	A.No. 476/2020 A/W	Dilipkumar Pukhraj Jain						
	A.No. 477/2020 A/W	Kiran Bhiku Bhanaes						
	A.No. 478/2020	Kishan Balram Shigvan						

AT 12.10 P.M.

25	A.No. 241/2020	Anand Rathi Share & Stock Brokers Limited	Mr. P.N.Modi, Sr. Adv. i/b Mr. Harsh Kesharia, Advocate	NSEIL	Mr. Venkatesh Dhond, Sr. Advocate i/b MKA	Admission/ Disposal	11.12.2020	Room name for VC: - NSEPENALTY
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AT 12.30 P.M.

26	A.No.213/2018 A/W	Gajendra Nagpal	Mr. S. Sundaresan, Adv. i/b Joby Mathew & Associates	SEBI	Mr. Kumar Desai, Adv. i/b ELP	Further Hearing	22.12.2020	Room name for VC: - OFFICERINDEFAULT
	MA. No. 227/2018 (Delay Application) & A.No.215/2018	Sonia Nagpal &Anr.						